GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2270
ANSWERED ON:06.08.2010
ASSESSMENT OF SCHEMES
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise, scheme-wise funds for development of tribals disbursed and utilised during the year 2008-09 and 2009-10 and the funds allocated for the year 2010-11;
- (b) whether an assessment of the extent of success of the schemes has been carried out;
- (c) if so, the details of the findings thereof scheme-wise, State-wise and reaction of the Government thereto; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a): The State-wise and scheme-wise details of releases in respect of the major schemes of the Ministry of Tribal Affairs during the year 2008-09 and 2009-10 are at Annexure-I. The Utilisation Certificates for 2008-09 are being received from various State Governments/Implementing Agencies and the same become due for the year 2009-10 on 1st April, 2011. The State-wise budget allocation in respect of the Special Area Programmes i.e. SCA to TSP and grants under Article 275(1) of the Constitution during 2010-11 is at Annexure-II. The scheme-wise Budget Allocation for the Central Sector (CS) and Centrally Sponsored Schemes (CSS) during 2010-11 is at Annexure-III. The State-wise budget allocation is not made in respect of the Central Sector and Centrally Sponsored Schemes, as they are demand-driven.
- (b) to (d): The scheme-wise details of impact assessment and follow up action thereon is at Annexure-IV.